


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for National Lok Adalat on 13.05.2023 (Second Saturday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1.	Sh. Duli Chand EC: 55481815 Mob No 9650070816	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Ms. Chanchal Kumari, EC -3300 Mob No. 7678538837	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms Anjali W/o Sh. Rohit Mob No 9253150426	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Ashok Kumar EC - 74212014 Mob No 7840055411	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Ms. Rita Singh EC: 3099 Mob No. 9810428331	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Kawaljeet Kaur EC : 3129 Mob No 8800183480	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Sh. Deepak Kumar EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Savita Yadav EC- 27716680 Mob. No. 9619544058	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Priyanka Rawat EC- 79647113 Mob. No. 9873338668	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
10.	Ms. Priya Jarwal D/o- Sh. Suresh Kumar Jarwal Mob No 9318374248	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
DELHI

No. 37370-390/Admn-I/P & T/HQs/2023

Dated, Delhi the 11 MAY 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, THC, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI